

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.4328
TO BE ANSWERED ON 19.08.2025**

NATIONAL COMMISSION FOR BACKWARD CLASSES

†4328. SHRI SUDHAKAR SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the total number of complaints pending with the National Commission for Backward Classes (NCBC) at present, where the investigation has not been completed, if so, the details thereof, institute and State-wise;
- (b) whether the NCBC prepared minutes of the meeting and orders regarding the hearing on complaints received about the 'Not Found Suitable' decision, particularly in the case of OBC candidates in the recruitment at G. B. Pant Institute of Social Sciences, Allahabad; and
- (c) if so, the details thereof and if not, the reasons therefor and the time by which the matter is likely to be concluded?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a): As per the Rule of Procedure of the National Commission for Backward Classes (NCBC), no investigation is pending as on date.
- (b) & (c): The Commission, after conducting the hearing on the complaint, issues recommendations for the appropriate Authorities. In case of the G.B. Pant Institute of Social Sciences, Allahabad, a hearing was held on 23.12.2021 in respect of a 'Not Found Suitable' case. The Institute, vide letter dated 07.06.2022, informed that, as per the Commission's recommendation, they had advertised a special drive to fill SC, ST, OBC, and EWS categories for the posts of Assistant Professor, Associate Professor, and Professor, and had completed the appointments.
